

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) वर्तमान विधि के अधीन, पक्षकार के विरोधी के एडवोकेट की फीसों उच्च न्यायालयों द्वारा बनाये गये नियमों से विनियमित होती हैं। पक्षकार के अपने वकील की फीसों विधि व्यवसायी (फीस) अधिनियम, 1926 की धारा 3 के अधार पर वकील के साथ प्राइवेट करार द्वारा तय होती हैं।

(ख) जी नहीं।

(ग) प्रश्न ही नहीं उठता।

#### Hindustan Shipyard

83. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Dr. P. N. Khan:  
Shri M. L. Dwivedi:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the repairing capacity of ships in the Hindustan Shipyard is very limited;

(b) if so, the steps being taken to increase the capacity; and

(c) the number of ships diverted to foreign firms for repairs during 1964-65 and the expenditure incurred thereon?

**The Minister of Transport (Shri Raj Bahadur):** (a) Yes Sir.

(b) Steps are being taken to construct a Dry Dock.

(c) The requisite information is being collected and will be placed on the Table of the Sabha in due course.

#### Bombay-Poona and Bombay-Nasik Road

84. { Shri Utliya:  
Shri Marandi:

Will the Minister of Transport be pleased to refer to the reply given to

Unstarred Question No. 1733 on the 30th March, 1965 regarding the further widening of the Bombay-Poona and Bombay-Nasik Roads and state the progress made so far in this behalf?

**The Deputy Minister in the Ministry of Transport (Shri Ahmed Mohiuddin):** As regards the Bombay-Poona road a detailed investigation is still in progress and is expected to be completed in the middle of 1966. It is not possible to reach any conclusions as yet.

The carriageway of Bombay-Nasik Road, Section of National Highway No. 3, which is at present 20 ft. wide will be considered for widening to 23ft. and strengthening during the 4th Plan.

#### Distribution of Fertilisers

**87. Shri A. N. Vidyalkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government had appointed a Committee to study the production and methods of distribution of the fertilizers in U.K. and U.S.A. and other countries; and

(b) whether this Committee has since submitted its report; and

(c) if so, the salient features thereof?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan):** (a) Government had not appointed a Committee but had deputed a team of officers to study the production and distribution methods of fertilisers in the U.K., U.S.A. and Japan.

(b) and (c). The Team have not yet submitted their report.